

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Sundew Properties Ltd.

...Appellant(s)

Vs.

**Telangana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Rakesh Kumar Sharma
Mr. Nishant for R-2

ORDER

We have heard Mr. Amit Kapur, learned counsel appearing on behalf of the Appellant and he has concluded his arguments.

List the matter for further hearing on **18th February, 2019 at 02:30 PM.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vg